

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 407 of 2000

Monday, this the 5th day of June, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. V. Ramakrishnan,  
Son of Late PR Vaidyanatha Iyer,  
retired Divisional Engineer,  
Telecommunication, under General Manager,  
Telecom, Calicut,  
Residing at 3/256, Pulikkal Lane,  
Nadakkavu, Calicut-11. ....Applicant

By Advocate Mrs Umadevi. M.

Versus

1. Union of India duly represented  
by the Secretary,  
Department of Telecommunication,  
New Delhi.

2. The Chief General Manager, Telecom,  
Office of the Chief General Manager  
(Telecom), Kerala Circle,  
Thiruvananthapuram.

3. The Chairman,  
Telecom Commission,  
Department of Telecom, New Delhi.

4. The General Manager, Telecommunication,  
Calicut, Panchama School Road,  
Calicut-1 ....Respondents

By Advocate Mr. K.R. Rajkumar, ACGSC

The application having been heard on 5th June 2000,  
the Tribunal on the same day delivered the following:

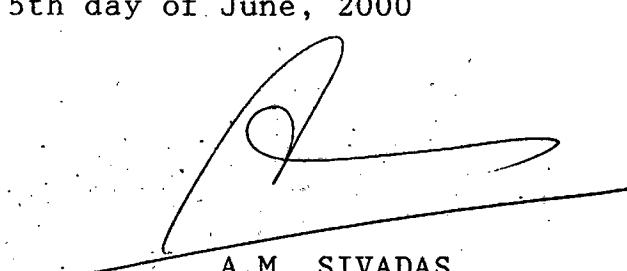
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

It is submitted by the learned counsel appearing for  
the applicant that this OA is not pressed.

2. Accordingly, the Original Application is dismissed as  
not pressed. No costs.

Monday, this the 5th day of June, 2000

  
A.M. SIVADAS  
JUDICIAL MEMBER

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